

—That in other respects, the Rules of Procedure of this House relating to Parliamentary Committees will apply with such variations and modifications as the Speaker may make; and

—That this House recommends to the Rajya Sabha that the Rajya Sabha do join in the said Joint Committee and to communicate to this House the names of members to be appointed by the Rajya Sabha to the Joint Committee.”

The motion was adopted.

BUSINESS ADVISORY COMMITTEE

[English]

Fourth Report

MR. DEPUTY SPEAKER : Now Shri H.K.L. Bhagat.

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI H.K.L. BHAGAT):
I beg to move :

“That this House do agree with the Fourth Report of the Business Advisory Committee presented to the House on the 1st April, 1985.”

MR. DEPUTY SPEAKER : The question is :

“That this House do agree with the Fourth Report of the Business Advisory Committee presented to the House on the 1st April, 1985.”

The motion was adopted.

MATTERS UNDER RULE 377

[Translation]

- (i) Need to take effective steps to overcome acute power shortage in U.P.

SHRI ZAINUL BASHER (Ghazipur): Mr. Deputy Speaker, Sir, I want to raise a matter in the House under Rule 377. U.P. is facing acute power crisis at present. The State Government have resorted to power-shedding on a large scale in the entire State,

with the result that work in the big and small industries has nearly come to a standstill and they are suffering heavy losses. Power is in short supply even for agricultural purposes. There has been no power at all in a large number of villages for weeks together. Means of irrigation have also come to a stop. The shortage of power in the urban and rural areas has adversely affected the drinking water schemes and the people are not getting drinking water. Due to load-shedding in the evening, life in small towns has been disrupted. Due to non-supply of electricity to coldstorages as per their requirements, the potato stored therein is likely to be damaged.

There has been a steep decline in thermal and hydel power generation in U.P. There have been many incidents of fire in Obra Thermal Power House which is the main source for power generation. The Electricity Board has failed to check such incidents. Frequent strikes by the engineers and the employees had impeded the generation and distribution of Power.

The present power crisis is the worst of all the past crises. I would request the Central Government to take effective steps to solve the power crisis in U. P. Also, the Central Government should extend full co-operation for increasing the generation of power. It has become absolutely necessary that in addition to N. T. P. C., power should be obtained from other States for U. P.

- (ii) Need to give compensation to the farmers for damage to crops due to non-availability of water for irrigation purposes and demand for the release of more water into the canals in Rajasthan

SHRI BIRBAL (Ganganagar) : Mr. Deputy Speaker, Sir, I want to raise a matter of urgent public importance in the House under Rule 377. The Rabi crop of the cultivators in the Command Area of the Indira Canal has suffered great damage for want of water for irrigation purposes and in the absence of electricity for tube-wells. Besides, adequate water is not being released in the canals, with the result that irrigation has become almost impossible and there is great resentment among the farmers on this account.

I would, therefore, request the Government to direct the State Government to provide